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West Bengal Appropriation (No. 2) Act, 1952

16 of 1952

[26 August 1952]

CONTENTS

1. Short title

2. Issue of Rs. 44,61,97,900 out of the Consolidated Fund of West Bengal for the year 1952-53, in addition to the sum already authorised to be withdrawn for that year

3. Appropriation

SCHEDULE 1 :- SCHEDULE

West Bengal Appropriation (No. 2) Act, 1952

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PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1953. Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of

March, 1953;

It is hereby enacted as follows:-

1 For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 2nd August, 1952, Pt. IVA, page 1474; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 4th August, 1952; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of the West Bengal Legislative Council held on the 6th August, 1952.

1. Short title :-

This Act may be called the Appropriation (No. 2) Act, 1952.

2. Issue of Rs. 44,61,97,900 out of the Consolidated Fund of West Bengal for the year 1952-53, in addition to the sum already authorised to be withdrawn for that year :-

In addition to the sum of thirty-one crores, four lakhs, five thousand, one hundred and one rupees authorised to be withdrawn and appropriated under the West Bengal Appropriation (Vote on Account) Act, 1952,(West Ben. Act II of 1952.) there may be paid and applied from and out of the Consolidated Fund of West Bengal, sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees forty-four crores, sixty-one lakh, ninety-seven thousand and nine hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1953, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1953.

SCHEDULE 1

SCHEDULE

1	2	3		
Grant	Services and	Sums not exceeding		
No.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	A-Direct demand on the Revenue.	Rs.	Rs.	Rs.
1	4-Taxes on Income other than Corporation Tax.	2,07,000		2,07,000
2	7-Land Revenue	24,94,000		24,94,000
3	8-State Excise Duties	24,25,000		24,25,000
4	9-Stamps	4,58,000		4,58,000
5	10-Forest	36,98,000		36,98,000
6	11-Registration	10.54.000		10.54.000

SCHEDULE (See sections 2 and 3)

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7	12-Charges on account of Motor Vehicles Acts.		2,25,000	2,25,000
8	13-Other Taxes and Duties	9,72,000		9,72,000
	C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
9	17-Interest on works for which Capital Accounts are kept.		11,82,000	11,82,000
10	XVII-Irrigation- Working expenses	13,81,000		13,81,000
	18-Other Revenue expenditure financed from Ordinary Revenues.	75,82,000		75,82,000
	18(1)-Other Revenue expenditure financed from Famine Insurance Fund.			
	H-Civil Works and Miscellaneous Public Improvements.			
	51A-Interest on Capital Outlay on Multipurpose River Schemes.		29,30,000	29,30,000
	51B-Other Revenue expenditure connected with Multipurpose River Schemes.	1,33,000		1,33,000
	CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works not charged to Revenue Account			
	68-Construction of Irrigation, Navigation, Embankment and Drainage Works	23,000		23,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
			1	I

	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Accounts.	7,58,15,000		7,58,15,000
	Total-Grant No. 10	8.49,34,000	29,30,000	8,78,64,000
	E-Debt Services.			
11	22-Interest on Debt and other obligations.		15,85,000	15,85,000
12	23-Appropriation for Reduction or Avoidance of Debt.		13,32,000	13,32,000
	F-Civil Administration.			
13	25-General Administration- General Administration.	1,48.89,000	5,02,000	1,53,91,000
14	27-Administration of Justice	45,55,000	15,72,000	61,27,000
15	28-Jails and Convict Settlements	53,93,000		53,93,000
16	29-Police	3,48,66,000		3,48,66,000
17	30-Ports and Pilotage	4,96,000		4,96,000
18	36-Scientific Departments	57,000		57,000
19	37-Education	2,46,69,000		2,46,69.000
20	38-Medical	2,09,22,900		2,09,22,900
21	39-Public Health	62,35,000		62,35,000
	40-Agriculture	1,32,72,000		1,32,72,000
22	FF-Civil Administration-Capital Account outside the Revenue Account.			
	71-Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	2,80,000		2,80,000
	Total-Grant No. 22	1,35,52,000		1,35,52,000
	F-Civil Administration.			
23	41-Veterinary	11,14,000		11,14,000
24	42-Co-operation	11,75,000		11,75,000
25	43-Industries- Industries	21,61,000		21,61,000

	43A-Capital Outlay on Industrial Development within the Revenue Account.			
	H-Civil Works and Miscellaneous Public Improvements.			
	52A-Other Revenue Expenditure connected with Electricity Schemes.	1,05,000		1,05,000
	XLI-Receipts from Electricity Schemes - Working Expenses.	3,03,000	41,000	3,44,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements within the Revenue Account.			
	53-Capital Outlay on Electricity Schemes met out of Revenue.	5,51,000		5,51,000
	FF-Civil Administration-Capital Account outside the Revenue Account.			
	72-Capital Outlay on Industrial Development outside the Revenue Account.	3,75,000		3,75,000
	HH-Capital Account of Civil Works and Miscellaneous Public Improve-ments outside the Revenue Account			
	81A-Capital Outlay on Electricity Schemes outside the Revenue Account.	19,78,000		19,78,000
	Total-Grant No. 25	54,73,000	41,000	55,14,000
	43-Industries-Fisheries	8,93,000		8,93,000
	43-Industries- Cinchona	18,59,000		18,59,000
3	47-Miscellaneous Departments	34,81,000		34,81,000

	Miscellaneous Public Improvements.			
29	50-Civil Works HH-Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.	2,80,14,000	4,62,000	2,84,76,000
	81-Capital Account of Civil Works outside the Revenue Account.	1,98,27,000		1,98,27,000
	Total-Grant No. 29	4,78,41,000	4,62,000	4,83,03,000
	J-Miscellaneous.			
30	54-Famine	48,80,000		48,80,000
31	54A-Territorial and Political Pensions			
32	54B-Privy Purses and allowances of Indian Rules.	98,000		98,000
33	55-Superannuation allowances and Pensions.	62,84,000	1,23,000	64,07,000
	JJ-Miscellaneous Capital Account within the Revenue Account.			
	55A-Commutation of pensions financed from Ordinary Revenues.	10,45,000	30,000	10,75,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	83-Payments of commuted value of pensions.			
	Total-Grant No. 33	73,29,000	1,53,000	74,82,000
	J-Miscellaneous.	Rs.	Rs.	Rs.
34	56-Stationery and Printing	29,89,000		29,89,000
35	57-Miscellaneous- Miscellaneous	91,42,000	16,38,000	1,07,80,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State works	61,48,000		61,48,00

	outside the Revenue Account			
	Total-Grant No. 35	1,52,90,000	16,38,000	1,69,28,000
	J-Miscellaneous.			
35A	57-Miscellaneous- Community Development Projects.	61,32,000		61,32,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State works outside the Revenue Account- Community Development Projects.	94,37,000		94,37,000
	Total-Grant No. 35A	1,55,69,000		1,55,69,000
	E-Debt Services.			
36	22-Interest on Debt and other obligations- Expenditure on displaced persons.		50,000	50,000
	J-Miscellaneous.			
	57-Miscellaneous- Expenditure on displaced persons.	-72,92,000		-72,92,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	82-Capital Account of other State works outside the Revenue Account- Expenditure on displaced persons	2,66,28,000		2,66,28,000
	P-Deposits and Advances.			
	Loans and Advances bearing interest- Loans and Advances to displaced persons.	2,45,00,000		2,45,00,000
	Total-Grant No. 36	4,38,30,000	50,000	4,38,86,000
	M-Extraordinary items.			
37	63-Extraordinary	2,72,04,000		2,72,04,000

	Grand Total	41,95,49,900	2,66,48,000	44,61,97,900
43	Loans and Advances bearing interest	63,04,000		63,04,000
42	Interest-free Advances	16,92,000		16,92,000
	P-Deposits and Advances.			
	Total-Grant No. 41		1,42,14,000	1,42,14,000
	Loans from Union Government		42,14,000	42,14,000
41	Floating debt		1,00,00,000	1,00,00,000
	N-Public Debt.			
40	85A-Capital Outlay on Schemes of State Trading.			
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
	Total-Grant No. 39	95,96,000	7,62,000	1,03,58,000
	82B-Capital Outlay on Road Trans-port Scheme outside the Revenue Account.	24,61,000		24,61,000
	JJ-Miscellaneous Capital Account outside the Revenue Account.			
39	XLVIA-Receipts from Road Transport Scheme-Working expenses.	71,35,000	7,62,000	78,97,000
	J-Miscellaneous.			
38	charges in India 64C-Pre-partition Payments	10,50,000		10,50,000